

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 32757/2009

M/S MEKASTER TELEMATICS LTD.

Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS. & INV. CORP. LD. & ORS.

Respondent(s)

(with appln. (s) for directions and exemption from filing O.T. and modification of court's order)

Date : 12/07/2016 This petition was called on for hearing today.

For Petitioner(s) Mrs. Suresh Kumari, Adv.
 Mr. Rajesh Srivastava, Adv.

For Respondent(s) Mr. Rajeev Sharma, Adv.
 Mr. Ajay Sharma, Adv.

 Mr. Himanshu Shekhar, Adv.

 Mr. Pankaj Singh, Adv.
 Mr. Vinay Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E R

I.A.No.4/2016 (for modification of order dated 18.02.2016 of this Court) is allowed. Registry shall process further as per rules.

List the matter again on 22.08.2016.

(M V RAMESH)
Registrar